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Title: The Minister of State in the Ministry of Railways laid a statement regarding Status of implementation of the recommendations contained in the 11th and 12th Reports of the Standing Committee on Railways on Demands for Grants (2011-12) and New Railway Recruitement Policy, respectively, pertaining to the Ministry of Railways.

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA): I beg to lay on the Table a statement on the status of implementation of the recommendations contained in the 11th Report of the Parliamentary Standing Committee on Railways in pursuance of Directive 73 A of the Hon. Speaker, Lok Sabha issued vide Lok Sabha Bulletin Part-II, dated 1st September, 2004.

The 11th Report of the Standing Committee on Railways on "Demands for Grants 2011-12" presented to the Lok Sabha on 17.08.2011 contained 39 recommendations and Action Taken Notes thereon were furnished to the Committee on 04.11.2011 in English version and on 15.11.2011 in Hindi version.

The 12th Report of the Standing Committee on Railways on "New Railway Recruitment Policy" presented to the Lok Sabha on 30.08.2011 contained 35 recommendations and Action Taken Notes thereon were furnished to the Committee on 29.11.2011 in English version and on 30.11.2011 in Hindi version.

Statements showing details of all the recommendations contained in the Report and implementation status thereof are enclosed. Since the statements are voluminous, I request that the same may be taken as read.
